

Water Supply in Delhi

+
*1330. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 289 on the 27th November, 1958 and state at what stage is the proposal to constitute a special committee consisting of the Union, Punjab and U.P. Ministers and the Mayor of Delhi to speedily iron out problems in connection with water supply and drainage problems of the Capital?

The Minister of Home Affairs (Shri G. B. Pant): The matter has been further considered and a tentative proposal has been reached. Final decision will be taken after consulting the Punjab and the U.P. Governments.

Shri Ram Krishan Gupta: May I know the details of the proposal which has been formulated?

Shri G. B. Pant: The proposal at present is that there should be a committee consisting of the secretaries of the various departments which have to deal with matters pertaining to Delhi Administration, and the Home Secretary should be the convener, and that wherever there is any difference of opinion or difficulty, then the Home Minister should try to settle those differences and to bring about some sort of agreement.*

Shri Ram Krishan Gupta: May I know whether it is a fact that the Punjab Government have made an offer to undertake the Delhi water project?

Shri G. B. Pant: The Punjab Government have for the present agreed to release water from one of the escapes, which has not so far been providing any water for Delhi. I saw in the papers this morning that they had also put up some new schemes, which have not yet reached my hands.

Shri D. C. Sharma: May I know the part that the U.P. Government are

playing so far as the implementation of this scheme is concerned?

Shri G. B. Pant: We stand in need of water also from some streams which are in U.P. So, the assistance and co-operation of the U.P. Government are needed for that purpose.

श्री नवल प्रभाकर : क्या मैं माननीय मंत्री महोदय से जान सकता हूँ कि यमुना के ऊपर एक ठेकेदार ने एक पुल बनाया हुआ है और उसकी बजह से पानी में स्कावट घाती है और उसके सम्बन्ध में चीफ कमिश्नर और म्यूनिसिपल कारपोरेशन के कमिश्नर की भी राय है कि वह हटा दिया जाना चाहिये किन्तु उसके बावजूद भी वह नहीं हटाया जा रहा है, इसका क्या कारण है ?

श्री गो० ब० पन्त : पुलों से मेरा ताल्लुक नहीं रहता है मगर आपने कहा है तो मैं देख लूँगा ।

Ordnance Factory, Khamaria

+
*1331. { Pandit D. N. Tiwary:
Shri S. M. Banerjee:
Shri D. C. Sharma:

Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 989 on the 5th December, 1958 and state:

(a) whether any decision has been taken on the report of enquiry about the losses and deficiencies in the stores of Ordnance Factory, Khamaria;

(b) the findings thereof; and

(c) the action taken thereon?

The Deputy Minister of Defence (Shri Raghuramiah): (a) to (c). The report of the Board of Inquiry has been examined by the Director General of Ordnance Factories in consultation with the Controller of Defence Accounts (Factories). He recommended the write-off of the losses complained of to the extent of about Rs. 80 lakhs which have been established and investigation of a